## Annexure 8

Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 30th September, 2022

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor Details of claim received			Details of claims admitted						Amount	Amount	Amount of	Amount of	Remarks, if any
		Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of	of	of any	claim not	claim under	
		receipt		admitted	claim	covered	covered	related	voting	contingen	mutual	admitted	verification	
						by	by	party?	share in	t claim	dues, that			
							guarantee		CoC		may be			
						interest					set off			
1	Adv. Santosh Dattatraya Kalokhe	24.08.2022	2,00,000	2,00,000	N.A.	0	0	No	N.A.	-	-	-	-	NIL
2	Sanskruti's Tax Consultancy	24.08.2022	2,95,000			0	0	No	N.A.	-	-	-	ı	NIL
3	RG Projects	24.08.2022	37,59,121	26,07,483	N.A.	0	0	No	N.A.	-	-	11,51,638.00	-	The claim received on the principal amount has been admitted, however, in the agreement between the Corporate Debtor and the said Creditor, the interest amount which have been charged is neither mentioned in the Invoice nor in Purchase order due to which the said amount has been rejected.